

Government of India

Ministry of Coal

Lok Sabha

Unstarred Question No. 2002

To be answered on 28.07.2016

Auctioning of Coal Mines

2002. DR. KAMBHAMPATIHARIBABU:

SHRI VIJAY KUMARHANSDAK:

SHRI ANIL SHIROLE:

Will the Minister of COAL be pleased to state:

- (a) whether the private companies are not coming forward to take part in the auctioning of coal mines;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)**

(a)to (c):No, Madam. The Government has successfully auctioned 31 coal mines in three tranches to the regulated as well as non-regulated sector under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. However, the fourth tranche of coal blocks auctions for the non-regulated sector was cancelled in view of the prevalent market conditions which included sharp decline in e-auction price of coal from Coal India Limited as well as in the international FOB price of non-coking coal among other factors.
